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## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 31/NCLT/AHM/2017 (New) C.P. No. 528/2016 in C.A. No. 483/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017

Name of the Company:

Sarvottam Atta Pvt. Ltd.

Section of the Companies Act:

Section 391-394 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DES

**DESIGNATION** 

REPRESENTATION

<u>SIGNATURE</u>

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## <u>ORDER</u>

Learned Advocate Mr. Navin Pahwa present for Petitioner.

At request of Learned Counsel for Petitioner.

List the matter on 24.04.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 12<sup>th</sup> day of April, 2017.